

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 42/RP/2022
in
Petition No. 284/GT/2020

Subject : Petition of Commission's Order dated 18.8.2022 in Petition No. 284/GT/2020 in respect of truing up of tariff for the period 2014 -19 and for determination of tariff for the period 2019 -24 in respect of Dhauliganga Power Station.

Petitioner : NHPC

Respondents : PSPCL and 12 others

Date of Hearing : **31.5.2023**

Coram : Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Ved Jain, Advocate, NHPC
Shri Ankit Gupta, Advocate, NHPC
Shri Ravi Kant Singh, Advocate, NHPC
Shri Mohd. Faruque, NHPC
Shri Piyush Kumar, NHPC
Shri Deepak K. Dey, NHPC
Shri Raunak Jain. Advocate, TPDDL
Shri Sachin Dubey, Advocate, BRPL and BYPL

Record of Proceedings

The matter was listed for hearing on 30.5.2023, but could not be taken up due to paucity of time. Accordingly, the petition was listed for hearing today.

2. During the hearing, the learned counsel for the Review Petitioner, made detailed oral submissions, in support of the prayer for rectification of the error in grossing up ROE during the period 2014-19.

3. The learned counsel for the Respondent TPDDL referred to the reply and made detailed oral submissions, objecting to the relief sought by the Review Petitioner.

4. The learned counsel for the Respondents BRPL & BYPL submitted that the Review Petitioner cannot be permitted to rely upon new documents to claim relief in the Review Petition.

5. At the request of the parties, the Commission permitted the Review Petitioner and the Respondents to file their written submissions, by **30.6.2023**.



6. Subject to the above, the order in the matter was reserved.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

